

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 24 of 2013 &
I.A. No. 39 of 2013

Dated : 4th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Wind Energy Association (INWEA) ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hemant Singh

Counsel for the Respondent(s): Mr. M.G. Ramachandran with
Ms. Swapna Seshadri for R.3, 8 & 9
Ms. Suparna Srivastava for R-1

ORDER

The Learned Counsel for the Appellant requests for some time to file rejoinder. Accordingly, the Learned Counsel for the Appellant is directed to file rejoinder on or before 12.04.2013 after serving copy on the other side.

Post the matter for hearing on **29.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt